

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

MA 1548/2019 in TP (IBC)/600(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.04.2024**

NAME OF THE PARTIES: **D. CHHAGANLAL & CO. V/S SAY INDIA**
JEWELLERS PVT LTD

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

MA 1548/2019 in TP (IBC)/600(MB)2017

- 1) Mr. Ayush Rajani, Ld. Counsel for the Applicant and Mr. Akash Agarwal, Ld. Counsel for the Respondent No. 2 are present.
- 2) Counsel for the Respondent No. 2 seeks some time to proceed further in the matter. Time is allowed.
- 3) Stand over to 30.04.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)